GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.1792

TO BE ANSWERED ON THE 04TH AUGUST, 2021/ SRAVANA 13, 1943 (SAKA)

DEATHS OF PARAMILITARY PERSONNEL

1792. # SHRI SUSHIL KUMAR MODI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that more than 700 personnel of paramilitary forces have committed suicide during the last six years;

(b) the number of personnel of Paramilitary Forces who have died due to accidents and encounters during the same period;

(c) the paramilitary force-wise and year-wise details of the deaths, suicides, accidents and encounters thereof during the period; and

(d) the reasons behind the increasing number of deaths due to suicide and the measures being taken by Government to prevent such eventualities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) to (c): As per data provided by the Central Armed Police Forces (CAPFs) and Assam Rifles (AR), 680 personnel have committed suicides during the last six years. The number of personnel who have died due to accidents and encounters during the period are 1764 and 323 respectively. The Force-wise and year-wise details of the deaths, suicides, accidents and encounters are as per Annexure-A.

(d): Domestic problems, illness and financial problems could be contributory factors among others behind the suicides. Improvement in working conditions of CAPFs and AR personnel is a constant endeavor. This issue was also reviewed by the Government from time to time in consultation with professional agencies. While the Bureau of Police Research and Development (BPR&D) conducted a study in 2004 into the factors causing stress, the Indian Institute of Management, Ahmedabad (IIMA) did a similar study in 2012 for BSF and CRPF.

Some of the measures taken to check such incidents and to improve working conditions of CAPFs/ARs personnel are given in the Annexure-B.

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ANNEXURE-A
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The Force-wise and year-wise details of the deaths, Suicides, accidents and encounters

Name of force	Year	Details of deaths	Suicides	Accidents	Encounters
AR	2015	155	11	23	18
	2016	125	05	20	11
	2017	128	10	26	08
	2018	119	05	13	06
	2019	133	12	12	02
	2020	125	09	10	08
	Total	785	52	104	53
BSF	2015	441	27	112	8
	2016	457	24	107	13
	2017	416	38	84	4
	2018	381	32	61	9
	2019	397	31	103	5
	2020	517	28	76	4
	Total	2609	180	543	43
CRPF	2015	365	38	88	09
	2016	415	29	145	43
	2017	448	39	145	52
	2018	325	36	101	28
	2019	326	40	125	60
	2020	450	54	34	26
	Total	2329	236	638	218
CISF	2015	204	16	34	00
	2016	230	20	40	00
	2017	259	20	48	00
	2018	175	09	24	00
	2019	237	17	38	00
	2020	286	18	28	00
	Total	1391	100	212	00
ITBP	2015	122	09	26	00
	2016	115	03	22	00
	2017	128	06	23	00
	2018	126	05	31	00
	2019	161	13	28	00
	2020	150	10	18	00
	Total	802	46	148	00
SSB	2015	60	06	16	01
	2016	81	11	25	01
	2017	83	07	27	02
	2018	78	09	20	02
	2019	72	15	14	02
	2020	86	18	17	01
	Total	460	66	119	09

ANNEXURE-B
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SOME OF THE MEASURES TAKEN TO REDUCE STRESS AND IMPROVE WORKING CONDITIONS AMONG CAPFs/AR PERSONNEL

i. **Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. The hospitalization period due to injuries while on duty is treated as on duty. Choice posting is considered to the extent possible after the personnel served in hard area.**

ii. **Regular interaction of officers with troops to find out and redress their grievances.**

iii. **Ensuring adequate rest and relief by regulating the duty hours.**

iv. **Improving living conditions for troops, providing adequate recreational/ entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.**

v. **Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE states, J&K and LWE affected areas (except State Capitals).**

vi. **Providing better medical facilities, also organizing talks with specialists to address their personal and psychological concerns and organizing Meditation & Yoga routinely for better stress management.**

vii. **Adequately compensating the troops deployed in difficult areas**

viii. **Other welfare measures like facility of Central Police Canteen(CPC), scholarship for wards etc. Also air courier service has been provided to CAPF personnel deployed in NE States, J&K and LWE affected areas as welfare measure.**

ix. **Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.**

x. **To reduce the stress level of CAPFs/AR personnel, various steps have been taken by the MHA, CAPFs & AR. As part of the process, the "Art of Living" courses were conducted during the years 2005, 2006, 2008 and 2020-21 for CAPFs /AR personnel which had a positive impact on the jawans and troops.**

xi. **Promotions are released regularly to eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression(MACP) are given in case promotion does not take place for want of vacancies at 10,20 & 30 years of service.**
